

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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To

The Pr. District & Sessions Judge,  
Jammu/ Samba/Kathua/Udhampur/  
Bhaderwah/Kishtwar/Ramban/Reasi/Rajouri/  
Poonch/ Srinagar/Baramulla/Anantnag/Pulwama/Shopian/  
Budgam/Kulgam/Bandipora/Kupwara/Ganderbal/  
Leh/Kargil.

No: 12024-46/infed

Dated: 30/06/2018

Subject: Implementation of resolutions adopted in the Chief Justices' Conference, 2016 (Infrastructure Data).

Sir,

Kindly find enclosed a copy of the format annexed hereto regarding the subject cited above. In this regard, I am to request you to furnish the details for the quarter 01.04.2018 to 30.06.2018 as per the format by or before 10<sup>th</sup> July, 2018 positively, for onward transmission to the Secretary General, Supreme Court of India. The said information be furnished to this office on fax numbers **0194-2506639/2506636**.

Matter may be treated as most urgent.

Encl: \_\_\_\_\_

4 (leaves)

Yours faithfully,

  
(Anil Kumar Dogra)

Chief Accounts Officer

29/6/18

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**Implementation of resolution adopted in the**

**Chief Justice Conference, 2016**

**Infrastructure in Subordinate Courts of J&K State:**

**A. Details of Owned Court Halls**

S. No.		As on 01.07.2018
1.	Number of Self-Owned Court Halls	
2.	Number of Government-Owned Court Halls	
3.	Total Number of Owned Court Halls in the State	

**B. Details of Court Halls on Rent:**

S. No.		As on 01.07.2018
1.	Number of Court Halls on Rent for less than 1 year	
2.	Number of Court Halls on Rent for 1-3 years	
3.	Number of Court Halls on Rent for 3-5 years	
4.	Number of Court Halls on Rent for 5-10 years	
5.	Number of Court Halls on Rent for more than 10 years	
6.	Total Number of Court Halls on Rent	

**C. Details of Court Halls under Construction:**

S. No.		As on 01.07.2018
1.	Number of Court Halls that have been under Construction for less than 1 year	
2.	Number of Court Halls that have been under Construction for 1-3 years	
3.	Number of Court Halls that have been under Construction for 3-5 years	
4.	Number of Court Halls that have been under Construction for 5-10 years	
5.	Number of Court Halls that have been under Construction for more than 10 years	
6.	Total Number of Court Halls that are under Construction	

**D. Details of Owned Court Complexes:**

S. No.		As on 01.07.2018
1.	Number of Self-Owned Court Complexes	
2.	Number of Government –Owned Court Complexes	
3.	Total Number of Owned Court Complexes in the State	

**E. Details of Court Complexes on Rent:**

S. No.		As on 01.07.2018
1.	Number of Court Complexes on Rent for less than 1 years	
2.	Number of Court Complexes on Rent for 1-3 years	
3.	Number of Court Complexes on Rent for 3-5 years	
4.	Number of Court Complexes on Rent for 5-10 years	
5.	Number of Court Complexes on Rent for more than 10 years	
6.	Total Number of Court Complexes on Rent	

**F. Details of Court Complexes under Construction :**

S. No.		As on 01.07.2018
1.	Number of Court Complexes that have been under Construction for less than 1 year	
2.	Number of Court Complexes that have been under Construction for 1-3 years	
3.	Number of Court Complexes that have been under Construction for 3-5 years	
4.	Number of Court Complexes that have been under Construction for 5-10 years	
5.	Number of Court Complexes that have been under Construction for more than 10 years	
6.	Total Number of Court Complexes that have been under- Construction.	

### G. Details Regarding Up-gradation of Court Complexes:

S. No.		As on 01.07.2018
1.	Number of Court Complexes which are differently-abled friendly	
2.	Number of Court Complexes that are renewable energy enabled	
a)	Number of Court Complexes that are at least 25% renewable energy enabled	
b)	Number of Court Complexes that are at least 50% renewable energy enabled	
c)	Number of Court Complexes that are at least 100% renewable energy enabled	
d)	Total	

### H. Details of Owned Residential Accommodation for Judicial Officers:

S. No.		As on 01.07.2018
1.	Number of Self-Owned Residential Accommodation	
2.	Number of Government –Owned Residential Accommodation	
3.	Total Number of Owned Residential Accommodation in the State	

### I. Details of Residential Accommodation on Rent:

S. No.		As on 01.07.2018
1.	Number of Residential Accommodation on Rent for less than 1 year	
2.	Number of Residential Accommodation on Rent for 1-3 years	
3.	Number of Residential Accommodation on Rent for 3-5 years	
4.	Number of Residential Accommodation on Rent for 5-10 years	
5.	Number of Residential Accommodation on Rent for more than 10 years	
6.	Total Number of Residential Accommodation on Rent	

**J. Details of Residential Accommodation under Construction:**

S. No.		As on 01.07.2018
1.	Number of Residential Accommodation that have been under Construction for less than 1 year	
2.	Number of Residential Accommodation that have been under Construction for 1-3 years	
3.	Number of Residential Accommodation that have been under Construction for 3-5 years	
4.	Number of Residential Accommodation that have been under Construction for 5-10 years	
5.	Number of Residential Accommodation that have been under Construction for more than 10 years	
6.	Total Number of Residential Accommodation under Construction	

**K. Details of Funds Allocated for Infrastructure:-**

S. No.		31.12.2017 to 31.12.2018
1.	Source	Law Department (State Sector): State Share/Central Share
2.	Fund Allocated for the relevant financial year	
3.	Funds Released	
4.	Funds Utilized	
5.	Funds Surrendered	
6.	Funds Re-allocated to other heads	